

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/160/KOB/2024 in CP(IBC)/10/KOB/2023
SECTION	REG. 10 IBBI
NAME OF PARTIES	PADMAKUMAR K C (BANKRUPTCY TRUSTEE) IN THE MATTER OF M M JOSE
PETITIONERS ADVOCATE/ PROFESSIONAL	PADMAKUMAR K C
RESPONDENTS ADVOCATE/ PROFESSIONAL	

18 April 2024

ORDER

IA(IBC)/160/KOB/2024 in CP(IBC)/10/KOB/2023

This is an IA bearing No. 160/KOB/2024 filed by the Bankruptcy Trustee under Regulation 10 of IBBI (Bankruptcy Process for Personal Guarantors to Corporate Debtor) Regulations, 2016 to take on record the 3rd Quarterly Report for the quarter ending 31st March 2024.

Learned Authorised representative, Mr. N R Krishnan Unni appears on behalf of the Applicant.

The said report is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/160/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)